GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

STARRED QUESTION NO. 73

TO BE ANSWERED ON JULY 21, 2022

PRADHAN MANTRI AWAS YOJANA - URBAN

NO. 73. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the date on which the Pradhan Mantri Awas Yojana- Urban (PMAY-U) was launched with an objective to achieve 'Housing for All' along with the details of criteria fixed for selection of beneficiaries under the yojana;
- (b) the number of beneficiaries who availed benefits under PMAY-U since its launch upto December, 2021, State and year-wise;
- (c) the number of beneficiaries under PMAY-U in Rajasthan during the last three years along with the details of grant released and the amount provided to the beneficiaries, district and year-wise;
- (d) the details of the steps taken by the Government to provide pucca houses to all in urban areas of Rajasthan; and
- (e) the number of houses approved for urban areas in Ajmer and Jaipur districts including the number of houses required as of now?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)to (e): A statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 73* FOR 21.07.2022 REGARDING 'PRADHAN MANTRI AWAS YOJANA – URBAN'

- (a): Pradhan Mantri Awas Yojana Urban (PMAY-U) was launched on 25th June 2015 with the aim to provide pucca house with basic amenities to all the eligible urban beneficiaries. The scheme is implemented through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The BLC, AHP and ISSR component are implemented by States/ Union Territories (UTs). CLSS is a Central Sector component, implemented through Central Nodal Agencies (CNAs) viz. National Housing Bank (NHB), Housing and Urban Development Corporation (HUDCO) and State Bank of India (SBI). The selection of beneficiaries under AHP/ISSR/BLC components is done by the States/UTs Governments through their Implementing Agencies/ Urban Local Bodies (ULBs) and selection under CLSS is done by the CNAs/ Banks/ Housing Finance Companies on the basis of eligibility criteria as under:
 - (i) Not owning pucca house in his/ her name or any other family member's name, anywhere in India.
 - (ii) For BLC/ISSR/AHP vertical, the beneficiary must belong to Economically Weaker Section (EWS) category.
 - (iii) Beneficiary of Lower Income Group (LIG) and Middle Income Group (MIG) category were considered for CLSS. CLSS for MIG ended on 31.03.2021 and CLSS for EWS/LIG ended on 31.03.2022.

The detailed eligibility criteria for selection of beneficiaries under AHP/ISSR/BLC verticals in the PMAY-U Scheme Guidelines is available at https://pmay-urban.gov.in/uploads/guidelines/62381c744c188-Updated-guidelines-of-PMAY-U.pdf. CLSS for MIG guidelines are available at https://mohua.gov.in/upload/uploadfiles/files/4CLSS-MIG-Guidelines.pdf.

- (b): The State and year-wise number of beneficiaries under PMAY-U since its launch and upto December 2021 is at Annexure-I.
- (c) to (e): Based on the project proposals submitted by Government of Rajasthan, so far 2,66,692 houses have been sanctioned, out of which 1,69,409 are grounded and 1,37470 are completed/ delivered to the beneficiaries. The number of beneficiaries under PMAY-U in Rajasthan during the last three years along with the details of grant released to State Government/ Beneficiaries, district and year-wise including Ajmer and Jaipur districts is at Annexure-II.

Annexure-I referred in reply to LS SQ No. 73* due for answer on 21.07.2022

State/ UT-wise and year-wise details of number of beneficiaries for houses sanctioned under PMAY-U since its launch and upto December 2021

S. No.	State/ UT	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	A&N Islands	-	-	25	3	-	348	-
2	Andhra Pradesh	1,39,811	232	2,42,070	1,49,106	5,63,784	5,29,182	2,51,848
3	Arunachal Pradesh	1,536	34	3,757	157	912	26	2,577
4	Assam	2	8,698	41,687	2,856	52,067	19,775	30,722
5	Bihar	34,017	38,017	51,564	97,998	50,194	41,352	6,334
6	Chandigarh	2	3	57	154	363	406	209
7	Chhattisgarh	3,324	15,410	72,219	82,279	33,571	33,961	37,967
8	D&NH and D&D	1	725	2,234	1,736	1,414	1,885	179
9	Delhi	79	164	2,487	10,179	6,320	6,311	511
10	Goa	1	10	159	392	424	1,578	533
11	Gujarat	91,340	36,677	1,02,197	2,26,537	1,53,626	1,49,722	85,172
12	Haryana	3,320	979	54,430	73,034	8,958	13,178	1,878
13	Himachal Pradesh	889	1,748	2,812	259	1,412	2,638	2,003
14	J&K	-	3,601	5,554	14,899	10,448	1,215	12,994
15	Jharkhand	11,032	42,486	56,386	14,250	30,256	15,248	36,805
16	Karnataka	39,687	79,642	2,22,524	1,69,289	74,432	47,054	50,842
17	Kerala	2,160	18,615	41,729	32,628	9,295	17,865	14,230
18	Ladakh	369	254	358	155	237	-	_
19	Lakshadweep	-	-	-	-	-	-	_
20	Madhya Pradesh	36,109	1,02,782	1,92,288	2,26,000	1,01,055	65,484	72,637
21	Maharashtra	1,534	90,273	69,876	6,00,599	2,66,008	2,32,801	63,346
22	Manipur	-	8,425	15,563	14,510	5	11,493	6,033
23	Meghalaya	2	52	729	1,450	2,460	55	4
24	Mizoram	10,271	15	18,643	297	427	9,956	-
25	Nagaland	1,054	9,708	5	11,399	6,157	4,008	-
26	Odisha	12,462	13,066	31,354	48,711	11,977	20,083	68,031
27	Puducherry	7	2,755	2,949	3,620	2,124	2,716	1,868
28	Punjab	43	33,936	1,586	10,148	36,726	13,170	3,188
29	Rajasthan	32,114	3,303	55,237	47,690	34,208	36,264	9,664
30	Sikkim	-	1	517	8	18	97	-
31	Tamil Nadu	32,857	94,700	1,15,947	1,43,292	1,13,349	93,435	24,064
32	Telangana	38,443	294	1,03,586	15,588	16,895	49,319	9,190
33	Tripura	3,009	34,294	24,900	6,985	1,413	12,614	6,426
34	Uttar Pradesh	8,689	8,201	2,52,564	6,89,100	3,45,978	2,51,664	1,28,349
35	Uttarakhand	5,401	1,653	8,404	14,264	7,620	6,604	17,963
36	West Bengal	66,953	56,174	59,482	1,35,303	69,681	1,30,695	32,908
7	Total		7,06,927	18,55,879	28,44,875	20,13,814	18,22,202	9,78,475

Annexure-II referred in reply to LS SQ No. 73* due for answer on 21.07.2022

District and year-wise number of beneficiaries for houses sanctioned and Central Assistance released during period from FY 2019-20 to 2021-22 in the State of Rajasthan including Ajmer and Jaipur districts under PMAY-U

S. No.	District	Number of beneficiaries for houses sanctioned			Central Assistance Released (₹ in Crore)			
		2019-20	2020-21	2021-22	2019-20	2020-21	2021-22	
1	Ajmer	1,584	1,502	2,459	20.24	32.14	63.59	
2	Alwar	2,844	3,095	4,773	65.10	68.49	117.27	
3	Banswara	84	454	350	1.55	5.57	9.86	
4	Baran	534	199	408	11.03	4.45	10.13	
5	Barmer	72	190	632	0.95	3.84	23.09	
6	Bharatpur	95	367	234	1.50	8.37	20.56	
7	Bhilwara	1,374	2,334	3,912	26.90	40.81	86.63	
8	Bikaner	647	917	1,268	12.07	20.32	51.70	
9	Bundi	983	257	111	3.41	2.29	5.51	
10	Chittorgarh	464	599	1,056	6.23	12.65	28.46	
11	Churu	51	106	159	1.33	2.52	44.44	
12	Dausa	84	201	216	1.40	4.62	4.86	
13	Dhaulpur	13	30	1,471	0.24	0.66	1.54	
14	Dungarpur	41	186	199	1.06	3.09	4.29	
15	Ganganagar	721	1,029	1,768	16.78	23.97	45.22	
16	Hanumangarh	334	501	1,089	8.03	12.06	20.59	
17	Jaipur	17,050	14,761	21,360	293.88	341.12	485.73	
18	Jaisalmer	53	28	180	0.06	0.67	1.41	
19	Jalor	10	82	208	4.64	1.39	4.12	
20	Jhalawar	286	180	466	2.58	3.91	11.15	
21	Jhunjhunun	70	178	313	1.25	3.72	21.56	
22	Jodhpur	1,713	2,346	3,421	42.07	53.88	84.63	
23	Karauli	6	35	41	0.26	0.83	2.48	
24	Kota	1,683	2,099	2,405	27.38	42.14	53.26	
25	Nagaur	251	291	946	3.59	5.98	43.37	
26	Pali	254	552	1,156	4.65	11.36	19.71	
27	Pratapgarh	165	128	154	1.43	2.39	4.11	
28	Rajsamand	736	200	286	1.71	3.99	10.06	
29	Sawai Madhopur	28	105	375	0.71	2.39	2.88	
30	Sikar	1,046	1,373	2,910	21.01	28.36	70.09	
31	Sirohi	61	190	366	1.01	4.07	7.49	
32	Tonk	82	253	277	1.17	3.86	39.98	
33	Udaipur	789	1,496	2,907	15.64	33.38	68.68	
Total		34,208	36,264	57,876	600.88	789.30	1,468.48	